

(d) if so, details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI):** (a) The price preference upto 15 per cent in favour of small scale units over the lowest quotation received from the large scale industries has not been withdrawn.

(b) Instructions have already been issued to all public sector undertakings to provide the following facilities to small scale units:—

(i) Earnest money/security deposit need not be taken from the small scale units registered with the Public Enterprises concerned or with N.S.I.C.

(ii) Tender sets may be given free of cost to small scale units registered with the Public Enterprises concerned or with N.S.I.C.

(c) No, Sir.

(d) Does not arise

**Sale of controlled cloth by Central Government Employees Consumer Cooperative Society**

455. **SHRI SHIV SAMPATI RAM:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government Employees Consumer Cooperative Society Limited, New Delhi applied and received licence to sell controlled cloth at the Gole Market Branch Store of the Society;

(b) when the Society received such licence and the period for which the controlled cloth was sold there; and

(c) whether it is also a fact that the Cloth counter at Gole Market Branch Store of the Society is closed for years and if so, the reasons and what is the position of the licence issued to the Society by the Civil

Supplies Authorities to sell controlled cloth at Gole Market Branch Store for the benefit of Government servants residing in the area?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL):** (a) Yes Sir.

(b) The Society received the licence on 31st December, 1975 and the controlled cloth was distributed between 31st December, 1975 and 24th September, 1977.

(c) Sale of controlled cloth at the Gole Market Branch has been stopped since 25th September, 1977. The reasons for stopping sale of controlled cloth were reduction in the allotment of controlled cloth by the Civil Supplies authorities to the Society, which made distribution on of cloth uneconomical in many branches. However, a licence fee of Rs. 100.00 deposited with the Civil Supplies authorities has still been maintained so that sale of controlled cloth would be taken up should a need arise and when there is improvement in the availability of controlled cloth.

**IAS Officers posted in Punjab**

456. **SHRI BALWANT SINGH RAMOOWALIA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the number of IAS officers going to Punjab is proportionately very high;

(b) whether due to this over quota allotment, the State Cadre Officers are feeling perturbed;

(c) whether the Central Government received any representation from Punjab Officers; and

(d) whether Government propose to set this ratio in order and keep the balance of State Cadre Officers according to the other States of the country?

**THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRI S. D. PATIL): (a) No, Sir.**

(b) Does not arise.

(c) No, Sir.

(d) Does not arise

साम्प्रदायिक दंगों और हरिजनों पर भत्याचारों की घटनाएँ ।

457. श्री धनुषा प्रसाद शास्त्री : क्या गृह मंत्री यह बताने को तैयार करेंगे कि :

(क) देश में 1 अप्रैल, 1977 से 30 सितम्बर, 1978 तक प्रत्येक राज्य में कितने साम्प्रदायिक दंगे हुए और किन किन राज्यों में हरिजनों पर भत्याचार की घटनाएँ घटी और प्रत्येक राज्य में इनकी संख्या कितनी है; और

(ख) क्या किसी ऐसे जिले में जहाँ साम्प्रदायिक दंगे हुए हों अथवा हरिजनों पर भत्याचार की घटनाएँ घटी हों किसी कलेक्टर अथवा जिला पुलिस प्रभोक्षक को मुअतिल किया गया है; यदि हाँ, उन जिलों के नाम क्या हैं, और यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री एल० डी० पाटिल) : (क) एक विवरण सदन के पटल पर रखा जाता है ।

(ख) सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जायगी ।

1 अप्रैल, 1977 और 30 सितम्बर, 1978 की अवधि में साम्प्रदायिक घटनाओं और हरिजनों पर तथाकथित भत्याचारों की घटनाओं के राज्यवार ध्यारे का विवरण

राज्य	साम्प्रदायिक घटनाओं की संख्या	हरिजनों पर भत्याचारों की घटनाओं की संख्या
आन्ध्र प्रदेश	19	142
असम	8	--
बिहार	43	1646
गुजरात	27	699

राज्य	साम्प्रदायिक घटनाओं की संख्या	हरिजनों पर भत्याचारों की घटनाओं की संख्या
हरियाणा	2	48
हिमाचल प्रदेश	—	95
जम्मू और कश्मीर	4	—
कर्नाटक	9	230
केरल	21	409
मध्य प्रदेश	16	4951
महाराष्ट्र	24	797
मणिपुर	2	—
उड़ीसा	5	168
पंजाब	1	116
राजस्थान	10	753
तमिलनाडु	14	54
त्रिपुरा	1	—
उत्तर प्रदेश	77	7448
पश्चिम बंगाल	35	10
संघ शासित क्षेत्र		
दादरा और नगर हवेली	—	7
दिल्ली	5	14
पांडिचेरी	—	18
अन्य राज्य/केंद्रीय शासित क्षेत्र	—	—

**Setting up of All India Penal for appointment of Chairman and Chief Engineers to State Electricity Boards**

458. SHRI S. B. PATIL: Will the Minister of ENERGY be pleased to state:

(a) whether the All India Power Engineers Federation has approached Government for setting up an All India penal for appointment of a Chairman and Chief Engineers to the State Electricity Boards;

(b) whether any State Governments appointed non-professionals as a Chairman of the Electricity Boards;